

## ORISSA HIGH COURT

### FILING REPORT AS ON :19/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/35713/2025	APARNA SANTOSH POL VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	//0 () //	
2	D-BLAPL/35714/2025	JATIA @ GANGULI BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /335 /2025 () //	AOR20220000371C202500181
3	D-BLAPL/35719/2025	AMAR LAKRA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BARGAON /259 /2025 () //	AOR20220000263C202500060
4	D-BLAPL/35721/2025 BLAPL/12145/2025	LOCHAN DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /24 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh ) Spl/0000037/2025	
5	D-BLAPL/35722/2025	BIJENDRA @ BIJAYA JENA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BHANDARIPOKHARI /20 /2022 () //	
6	D-BLAPL/35725/2025	SULEKSAN NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /357 /2025 () //	
7	D-BLAPL/35726/2025	BULA @ SUSANTA MALLICK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIALI /110 /2013 () //	
8	D-BLAPL/35728/2025	GOUSH MAHAMMAD @ BABLU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAWAPARA /276 /2025 () //	
9	D-BLAPL/35736/2025	DINESH BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PAIKMAL /187 /2025 () //	AOR20220003344C202500079
10	D-BLAPL/35740/2025	PINTU MALLICK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /183 /2025 () //	
11	D-BLAPL/35742/2025	PARESH CHAKRABARTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MALKANGIRI /472 /2024 () //	

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12	D-BLAPL/35745/2025	DEBA PRASAD @ BABA @ SAMANTA @ DEBA PRASAD SAMANTA VS STATE OF ODISHA	CHANDAN NANDA PATTANAİK VS	JENAPUR /400 /2025 ( //	
13	D-BLAPL/35746/2025	SUMANTA RAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /42 /2025 ( //	AOR20220001631C202500310
14	D-BLAPL/35752/2025	RAKESH KHUNTIA @ RAKA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHANDAGIRI P.S. /738 /2025 ( //	
15	D-BLAPL/35755/2025	MANIKANTHA MUKHI VS STATE OF ODISHA	MAHES DAS VS	/ /0 ( //	
16	D-BLAPL/35759/2025	MANAS MALLİK VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHAIRA /264 /2025 ( //	
17	D-BLAPL/35763/2025	KUSHADHAWAJA SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	SAMBALPUR VIGILANCE /24 /2025 ( //	
18	D-BLAPL/35767/2025	RAMYA RANJAN MAHAPATRA @ NAHAPATRA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	LOISINGHA(BOLANGIR) /167 /2025 ( //	
19	D-BLAPL/35768/2025	ASHUTOSH TRIPATHY VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BOLANGIR TOWN /212 /2025 ( //	
20	D-BLAPL/35773/2025 BLAPL/12232/2025	SHAKTI PRASAD ROUT @ SAKTI VS STATE OF ODISHA	SITIKANT MISHRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000090/2025	
21	D-BLAPL/35777/2025 BLAPL/12233/2025	BIKI LOHAR VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	LAHUNIPADA /239 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000947/2025	
22	D-BLAPL/35778/2025	JEEVAN MISHRA @ JIBAN MISHRA @ TANA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /186 /2025 ( //	
23	D-BLAPL/35779/2025	SK. MIJANUR REHMAN MOLLA @ RAJU	ROHIT RANJAN RAY	LINGARAJ P.S. /26 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/35785/2025	TASLIM KHAN @ MANTU	GURUPRASAD BEHERA	KHANTAPADA /200 /2025	AOR20220000925C202500062
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/35786/2025 BLAPL/12243/2025	SATYANANDA BEHERA	SAMVIT MOHANTY	SAMBALPUR VIGILANCE /25 /2025	
		VS	VS	SPL. JUDGE (VIG),BOLANGIR(Balangir)	
		STATE OF ODISHA(VIG.)		GR/0000013/2025	
26	D-BLAPL/35787/2025	BASANTA KUMARA BEHERA	JUDHISTHIR SAHOO	KHANDAGIRI P.S. /387 /2025	AOD20220003315C202500082
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/35788/2025	BASU MARANDI @ MARNDI	KULDEEP MOHANTY	GORUMOHISANI /76 /2025	AOD20240000012C202500272
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/35789/2025	KHAKAN HANSDA	RAMA CHANDRA JENA	SULIAPADA /137 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/35790/2025	ASHOK KUMAR BADAIAK	UMAKANTA BARIK	ROURKELA CYBER P.S. /20 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/35796/2025	APURBA BISWAS	NIHAR RANJAN SAHOO	KALIMELA /22 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/35805/2025	BHAGIRATHI MISHRA	BISWAJIT RANJAN TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/35812/2025	DAYANIDHI PARUA	AMITAV TRIPATHY	SOHELLA /276 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/35815/2025	KARTIKA BEHERA @ RAJA @ ANNA	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /541 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/35818/2025	SUSANTA PRADHAN	JYOTIRMAYA SAHOO	DHARAKOT PS /241 /2025	
		VS	VS	()	

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35	D-BLAPL/35819/2025	STATE OF ODISHA RAJU BURMAN VS	JYOTIRMAYA SAHOO VS	// NACHUNI /109 /2025 ()	
36	D-BLAPL/35821/2025	STATE OF ODISHA RAJU BURMAN VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /142 /2025 ()	
37	D-BLAPL/35823/2025	STATE OF ODISHA MANAS KUMAR MUDULI @ MANAS MUDULI VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /400 /2022 ()	
38	D-BLAPL/35824/2025	STATE OF ODISHA BHAKTABANDHU KHARSEL VS	SUBASH CHANDRA SAHOO VS	// TITILAGARH /347 /2025 ()	
39	D-BLAPL/35827/2025	STATE OF ODISHA PRATAP BHANJA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /267 /2025 ()	
40	D-BLAPL/35828/2025	STATE OF ODISHA AJAYA SAHU @ JITU VS	RAMESH CHANDRA MAHARANA VS	// CHOUDWAR /343 /2019 ()	
41	D-BLAPL/35832/2025	STATE OF ODISHA SUBRAT CHHATOI VS	RAMESH CHANDRA MAHARANA VS	// CUTTACK SADAR /544 /2024 ()	
42	D-BLAPL/35838/2025	STATE OF ODISHA RABIN SINGH VS	ARUN KUMAR BEHERA VS	// NILGIRI /87 /2025 ()	AOR20220003422C202500124
43	D-BLAPL/35840/2025	STATE OF ODISHA SAKTI SINGH @ SAKTI SINGH SEKHAYAT VS	GOKULANANDA SAHU VS	// JONK /95 /2025 ()	
44	D-BLAPL/35841/2025	STATE OF ODISHA BIDYUT HANSA @ HANS VS	KIRTAN DANG VS	// TITILAGARH /379 /2025 ()	
45	D-BLAPL/35842/2025	STATE OF ODISHA ASHOK PRADHAN VS	LAXMINARAYAN RAYATSINGH VS	// BRAHMAGIRI /396 /2024 ()	AOD20240000645C202500025
		STATE OF ODISHA		//	

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46	D-BLAPL/35843/2025	ANTARYAMI SETHI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// () //	
47	D-BLAPL/35845/2025	VIKKI KUMAR VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	PHIRINGIA /107 /2025 () //	
48	D-BLAPL/35850/2025	SURASEN MUNDA @ SURSEN BADING VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	LAHUNIPADA /197 /2025 () //	
49	D-BLAPL/35855/2025	BHIMSEN MADKAMI VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /43 /2025 () //	
50	D-BLAPL/35856/2025	AJMIR MONDAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	EOW,BHUBANESWAR /5 /2024 () //	
51	D-BLAPL/35857/2025	ASHISH KUMAR PANIGRAHI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /142 /2025 () //	AOR20220002454C202500143
52	D-BLAPL/35860/2025	SUSHIL MANDAL @ PUI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /154 /2024 () //	
53	D-BLAPL/35861/2025	ASHISH BEHERA VS STATE OF ODISHA	SOURAV DAS VS	ORIENT /192 /2025 () //	
54	D-BLAPL/35862/2025	PARSURAM VANUGU VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KORAPUT SADAR /192 /2024 () //	
55	D-BLAPL/35866/2025	RUDRA SINGH LILHARA @ RUDRA SHIR LELHERE VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /105 /2025 () //	
56	D-BLAPL/35869/2025	ANITA SINGH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /142 /2025 () //	AOR20220001298C202500031
57	D-BLAPL/35871/2025	IRFAN KHAN	DIBYA JYOTI SAHOO	JHARSUGUDA /135 /2025	AOD20240000587C202500043

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/35872/2025	JANMEJAY NAYAK	SUSANTA SEKHAR MOHAPATRA	BANAPUR P.S. /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/35877/2025	RASIKA DEHERIA	SIDHARTHA SANKAR RAY (2)	HEMGIR /340 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/35878/2025	DHIRENDRA BISWAL	SATYA RANJAN MULIA	ASTARANGA /88 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/35879/2025	RABINDRA TARAI	SATYA RANJAN MULIA	KUJANGA /374 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/35880/2025	RANJAN KUMAR	ROHIT KUMAR SUNA	G.R.P.S.,SAMBALPUR /140 /2025	AOR20220000053C202500121
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/35881/2025	SIDHANTA TANTY	DIBYA JYOTI SAHOO	PATTAPUR (DIGAPAHANDI) /429 /2025	AOD20240000587C202500044
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/35883/2025	GOPAL BOSE @ BUBAI	PATITAPABAN NATH	KEONJHAR SADAR /62 /2025	AOR20230000492C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/35886/2025	CHIDANANDA BEERO	DIBYAJYOTI SAHOO	PATTAPUR (DIGAPAHANDI) /429 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/35887/2025	SANIDEBA JHANKAR	SANTOSH KUMAR MAHANTY	PHIRINGIA /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/35889/2025	SANKAR DIGAL	SURYAKANTA DWIBEDI		AOR20220001245C202500077
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMP/47789/2025	RAMESH CHANDRA DASH	SAMAPIKA MISHRA		
		VS	VS	()	

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69	D-CMP/47826/2025 CMP/1843/2025	KIRTAN MAHAKUD MADHUSMITA SAHOO VS NARENDRA SAHOO @ KABA	SANTOSH KUMAR SAMANTARAY VS	// // S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal) IA/0000016/2025	AOR20220001336C202500007
70	D-CMP/47905/2025 CMP/1855/2025	SANJUKTA SETHI VS KABIRAJ BHOI	PRASANTA KUMAR NANDA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha ) CS/0001136/2009	
71	D-CMP/47916/2025 CMP/1862/2025	SANTOSH MOHAPATRA VS SUKANTA BHOLA	AJIT CHANDRA MOHAPATRA VS	// 3RD ADDL. DISTRICT JUDGE,CUTTACK(Cuttack) Fao/0000014/2022	AOR20220001563C202500067
72	D-CMP/47926/2025	KARUNAKAR PANIGRAHI VS UMESH CHANDRA MISHRA	TUSAR KUMAR MISHRA VS	// () //	
73	D-CMP/47930/2025	PRADEEPTA PANIGRAHI VS UMESH CHANDRA MISHRA	TUSAR KUMAR MISHRA VS	// () //	
74	D-CMP/47956/2025 CMP/1857/2025	MITU KUMAR JENA VS ALOK PANDA	SATYAJIT MOHAPATRA VS	// DISTRICT AND SESSIONS JUDGE,JHARSUGURAH(Jharsuguda ) Fao/0000006/2024	
75	D-CMP/47986/2025 CMP/1858/2025	SARBESWAR PRADHAN VS RABINDRA PRADHAN	SOUGAT DASH VS	// ADDL.SESSIONS JUDGE,NIMPARA(Puri) RFA/0000108/2016	
76	D-CONTC/47802/2025	SIMANCHAL KANHAR VS RAJESH KUMAR SWAIN,DISTRICT EDUCATION OFFICER,KANDHAMAL	ADV VS	// () //	AOR20220001535C202500234
77	D-CONTC/47803/2025	BASANTA KUMAR SAHOO VS ANU GARG ,ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPTT.	ADV VS	// () //	AOR20220001535C202500231
78	D-CONTC/47811/2025	PURNA CHANDRA MOHANTY VS DIPAK KUMAR PADHI, DISTRICT EDUCATION OFFICER PURI	ADV VS	// () //	AOR20220001535C202500233
79	D-CONTC/47812/2025	RABINDRA NATH JENA VS ANU GARG , ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPTT.	ADV VS	// () //	AOR20220001535C202500232

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80	D-CONTC/47833/2025	RABINDRA KUMAR BHUYAN VS SATYABRATA SAHU,IAS	ADV. VS	// 0	
81	D-CONTC/47837/2025	NIRANJAN KHUNTIA VS RASMITA RANI TARASIA,OAS	ADV. VS	// 0	
82	D-CONTC/47840/2025	NARESH KUMAR PRADHAN VS ARINDAM DAKUA,IAS	ADV. VS	// 0	
83	D-CONTC/47841/2025	RABINDRANATH SAMANTARY VS DATTATRAYA BHAUSAHEB SHINDE,COLLECTOR AND DISTRICT MAGISTRATE,CUTTACK	ADV. VS	// 0	
84	D-CONTC/47842/2025	TAPAN KUMAR SAMAL VS ANIRUDHA BEHERA,OAS	RANJAN KUMAR ROUT VS	// 0	
85	D-CONTC/47880/2025	NRUSINGHA CHARAN SETHI VS KULKARNI AUTHOSHC,IAS	ADV. VS	// 0	
86	D-CONTC/47912/2025	TILOTTAMA NAYAK VS MRUTYUNJAY TRIPATHY,OAS	ADV. VS	// 0	
87	D-CONTC/47915/2025	SABITA NAYAK VS THIRUMALA NAIK N.,IAS	SANGRAM JENA VS	// 0	
88	D-CONTC/47920/2025	KADAMBINI RAY VS THIRUMALA NAIK N.,IAS	SANGRAM JENA VS	// 0	
89	D-CONTC/47924/2025	SANTOSH KUMAR SWAIN VS AMRIT RUTURAJ,IAS	RAJJEET ROY VS	// 0	
90	D-CONTC/47935/2025	BIBHUTI BHUSANA SWAIN VS SUKANT CHANDRA MISHRA,TAHASILDAR	ADV. VS	// 0	
91	D-CONTC/47966/2025	NIRBANA FEDERATION G P NAGRAM SADAR BLOCK, BALASORE		//	AOR20220001662C202500239

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		VS	VS	()	
92	D-CONTC/47974/2025	DR. MONIKA PRIYADARSHINI , DIRECTOR BHAKTA BANDHU ROHIDAS	MISSION SHAKTI CHANDAN KUMAR ROUT	// //	
		VS	VS	()	
93	D-CONTC/47978/2025	SAROJ KUMAR PANDA,DIVISIONAL FOREST OFFICER,BARGARH MUKTIKANTA MOHANTY	ADV. ADV.	// //	
		VS	VS	()	
94	D-CONTC/47980/2025	JAGABANDHU SAHOO,OFS PABITRA MATIA	ADV. ADV.	// //	
		VS	VS	()	
95	D-CONTC/47999/2025	SANJAYA SINGH,IAS SAROJ KUMAR SINGH	ADV. ADV.	// //	
		VS	VS	()	
96	D-CRLA/35712/2025	N,THIRUMALA NAIK,IAS AKASH PALAI	RAJENDRA NARAYAN ROUT RAJENDRA NARAYAN ROUT	CHATRAPUR /602 /2025 CHATRAPUR /602 /2025	AOR20220001558C202500222
		VS	VS	()	
97	D-CRLA/35716/2025	STATE OF ODISHA RANJIT MUNDA, CICL	ANAND KUMAR SHARMA ANAND KUMAR SHARMA	JODA /195 /2023 JODA /195 /2023	AOD20250001002C202500009
		VS	VS	()	
98	D-CRLA/35735/2025	STATE OF ODISHA BATAKRUSHNA BHOI @ BATU	PRINCE PATNAIK PRINCE PATNAIK	SATYABADI /144 /2024 SATYABADI /144 /2024	
		VS	VS	()	
99	D-CRLA/35744/2025	STATE OF ODISHA SUBBRAT PATRA	SUSHANTA KUMAR JOSHI SUSHANTA KUMAR JOSHI	DHARUADIHI /4 /2025 DHARUADIHI /4 /2025	
		VS	VS	()	
100	D-CRLA/35757/2025 CRLA/1315/2025	STATE OF ODISHA PANDABA SAHU	SHIBANI SHANKAR PRADHAN SHIBANI SHANKAR PRADHAN	PATNAGARH /313 /2025 PATNAGARH /313 /2025	
		VS	VS	()	
101	D-CRLA/35859/2025	STATE OF ODISHA HADIA ROUT	PRAVASH CHANDRA JENA PRAVASH CHANDRA JENA	Spl/0000026/2025 ATHGARH /216 /2014	
		VS	VS	()	
102	D-CRLA/35865/2025	STATE OF ODISHA MUNDA SAMAL	PRAVASH CHANDRA JENA PRAVASH CHANDRA JENA	ATHGARH /216 /2014 ATHGARH /216 /2014	
		VS	VS	()	

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103	D-CRLA/35868/2025	STATE OF ODISHA SEFALI MANSINGH VS	PRAVASH CHANDRA JENA VS	// ATHGARH /216 /2014 ()	
104	D-CRLMA/35727/2025	STATE OF ODISHA DHANESWAR NAYAK VS	ADV. VS	// JHIRPANI P.S. /860 /2025 ()	
105	D-CRLMC/35729/2025 CRLMC/4856/2025	STATE OF ODISHA SIDDHARTHA SANKAR DAS VS	AMLAN SHAKTI PAUL VS	// // J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0000764/2019	
106	D-CRLMC/35730/2025	STATE OF ODISHA MANOJ KUMAR DIGAL@MANOJ DIGAL VS	DIBYAJYOTI SAHOO VS	GOCHHAPADA /68 /2018 ()	
107	D-CRLMC/35732/2025 CRLMC/4869/2025	STATE OF ODISHA PRABODHA PRADHAN@PRABODHA KUMAR PRADHAN VS	AMITU KUMAR BISWAL VS	R.UDAYAGIRI /83 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000124/2024	AOD20240000430C202500055
108	D-CRLMC/35733/2025	STATE OF ODISHA HIMENDRA MAHARANA @ RINKU VS	ARJUNA CHARANA BEHERA VS	SONEPUR /206 /2025 ()	
109	D-CRLMC/35743/2025 CRLMC/4894/2025	STATE OF ODISHA KULU NAYAK VS	AMITAV TRIPATHY VS	// KHANDAGIRI P.S. /626 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001568/2025	
110	D-CRLMC/35766/2025	STATE OF ODISHA BAPU SAMAL VS	BIDESHI KUMAR GHADEI VS	BARANGA /166 /2017 ()	
111	D-CRLMC/35774/2025	STATE OF ODISHA JITENDRA BEHERA @ MUNA BEHERA @ MANIA VS	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /84 /2023 ()	
112	D-CRLMC/35775/2025 CRLMC/4862/2025	STATE OF ODISHA PRADEEP PUGALIA VS	LALIT KUMAR MAHARANA VS	// // J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0005092/2017	
113	D-CRLMC/35781/2025	STATE OF ODISHA NRUSINGHA CHARAN ACHARYA VS	DEBI PRASAD DHALSAMANTA VS	BHUBANESWAR VIGILANCE /47 /2005 ()	AOD20240000743C202500013
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/35793/2025	GITANJALI SAMAL VS STATE OF ODISHA	AMARESH DAS VS	COLLIERY /692 /2024 () //	
115	D-CRLMC/35795/2025	SANATAN JENA VS STATE OF ODISHA	TRILOCHAN DASH VS	KOREI /113 /2016 () //	AOR20220002374C202500185
116	D-CRLMC/35797/2025	BINOD PATRA VS GAYATRI PATRA	BRUNDABAN ROUT VS	/ /0 () //	
117	D-CRLMC/35799/2025	KAILASH MAKAR @ MAKKAR VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	LAXMISAGAR P.S. /15 /2023 () //	
118	D-CRLMC/35806/2025	RAMAKANTA NAYAK VS STATE OF ODISHA	SATRUGHNA DASH(A) VS	MANGALA BAG /329 /2024 () //	AOR20220001212C202500037
119	D-CRLMC/35817/2025 CRLMC/4889/2025	SADASAN BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /91 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh ) Spl/0000137/2023	
120	D-CRLMC/35822/2025 CRLMC/4902/2025	BISWAJIT MISHRA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000665/2017	
121	D-CRLMC/35825/2025 CRLMC/4890/2025	SATYABAN CHEREGUNE @ SATYABAN CHIRGUNI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /12 /2022 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh ) Spl/0000007/2022	
122	D-CRLMC/35826/2025 CRLMC/4892/2025	RAJESH SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh ) Spl/0000059/2025	
123	D-CRLMC/35833/2025	SEBAK KUMAR BAG VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BRAJARAJNAGAR /81 /2023 () //	
124	D-CRLMC/35844/2025	GANESWAR@GANESH CHANDRA SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	TANGI /258 /2015 () //	
125	D-CRLMC/35847/2025	SUSANTA BHUYAN	JYOTIRMAYA SAHOO	BEGUNIAPADA /352 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/35864/2025	ISWAR MAHALIK	SK. ZAFARULLA	Bamapada (Industrial Area) /5 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/35873/2025	AMRITA @ AMRIT AGARWAL	SOUMYA RANJAN DAS	UDITNAGAR /433 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/35717/2025	SUKANTI MALIK	SUBASH CHANDRA ROUT	//	AOR2022000058C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/35720/2025	HITESWINI NAYAK	SAUBHAGYA KETAN NAYAK	BALASORE SADAR /177 /2024	AOR20220001207C202500119
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/35771/2025	ALOK KUMAR MOHANTY	ROHIT RANJAN RAY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/35776/2025	PRIYADARSHINI SAHOO @ PRIYADARSINI SAHOO	ACHYUTANANDA PATTANAIAK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/35794/2025	PUSPITA DWIBEDI	ANUP UDAYA SENAPATI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/35810/2025	NAMITA RANI PANDA	ABHAY KHANDELWAL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/35813/2025	SUKADEV SARANSINGH	MANOJ PANIGRAHI	MARSHAGHAI /47 /2024	AOR20220001665C202500117
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/35834/2025	CHAITANYA SAHOO	BISWARANJAN DALAI	//	AOR20220003722C202500244
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/35849/2025	DEBDEEP PANDA@DEBJEET PANDA	BHABANI SANKAR MISHRA	//0	
		VS	VS	()	

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137	D-CRLMP/35876/2025	STATE OF ODISHA PUNAU MATIARY VS	DEEPAK RANJAN PARIDA VS	// / /0 ()	
138	D-CRLREV/35711/2025	STATE OF ODISHA ANCHAL DALAI VS	RAJENDRA NARAYAN ROUT VS	// DHARMASALA /181 /2007 ()	AOR20220001558C202500166
139	D-CRLREV/35724/2025	STATE OF ODISHA MANAS RANJAN MOHANTY VS	DINESH KUMAR MOHANTY VS	// BALASORE VIGILANCE /51 /2009 ()	AOD20220003518C202500039
140	D-CRLREV/35762/2025	STATE OF ODISHA(VIG.) SABIR KUMAR KAMILA VS	SHASHANKA SEKHAR PANDA VS	// SIMULIA /143 /2025 ()	AOR20240000407C202500001
141	D-CRLREV/35764/2025	STATE OF ODISHA SABIR KUMAR KAMILA VS	SHASHANKA SEKHAR PANDA VS	// SIMULIA /387 /2025 ()	AOR20240000407C202500002
142	D-CRLREV/35765/2025	STATE OF ODISHA SABIR KUMAR KAMILA VS	SHASHANKA SEKHAR PANDA VS	// SIMULIA /243 /2025 ()	AOR20240000407C202500003
143	D-CRLREV/35804/2025	STATE OF ODISHA RAJENDRA KUMAR SINGH VS	LALITENDU BHUYAN VS	// JHUMPURA /159 /2024 ()	
144	D-CRLREV/35809/2025	STATE OF ODISHA PEER MAHAMMAD KHAN @ PEER KHAN VS	SANDEEP RAJ PANDA VS	// BALASORE VIGILANCE /1 /2024 ()	
145	D-CRLREV/35814/2025	STATE OF ODISHA(VIG.) PRIYAM PRATHAM SABAT VS	SAILAZA NANDAN DAS VS	// DIGAPAHANDI /232 /2025 ()	
146	D-CRLREV/35835/2025	STATE OF ODISHA PRANGYA DASH VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
147	D-CRLREV/35836/2025	SIBARANJAN PANIGRAHI BUDHUA SINGH VS	ASHOK KUMAR SARANGI VS	// / /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLREV/35863/2025	LAXMIDHAR MALLICK VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLAGARH P.S. /57 /2019 () //	
149	D-CRLREV/35875/2025	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	SANATOSH KUMAR SAMANTARAY VS	//0 () //	
150	D-CRLREV/35884/2025	SUDEESH SWARUP SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	DHENKANAL TOWN /327 /2024 () //	
151	D-CRLREV/35885/2025	SATYABAN BEHERA VS SUBHAHSREE ASRAYALATA DAS	VS	BEGUNIA P.S. /259 /2023 () //	
152	D-CRLREV/35888/2025	RASHMI RANJAN PARIDA VS STATE OF ODISHA	AKASH BHUYAN VS	AUL /34 /2020 () //	
153	D-FAO/47785/2025	STATE OF ODISHA VS SUNIL KUMAR NAYAK	SASWAT DAS,A.G.A VS	// () //	LOD20240000172C202500443
154	D-MACA/47828/2025 MACA/1248/2025	JANAKI KALO VS NOORUL ISLAM	BIRANCHI NARAYAN RATH VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda ) Mac/0000019/2024	
155	D-MACA/47934/2025	SATVINDER KAUR VS ASHOK KUMAR DALBEHERA	DURGA CHARAN DEY VS	// () //	
156	D-MACA/47944/2025	KAJAL DWIVEDI VS ASHOK KUMAR DALBEHERA	DURGA CHARAN DEY VS	// () //	
157	D-MACA/47950/2025	KIRAN JHA VS ASHOK KUMAR DALBEHERA	DURGA CHARAN DEY VS	// () //	
158	D-MACA/47954/2025	GEETA PRADHAN VS RAKESH JAMNALAL GOKHARU	DURGA CHARAN DEY VS	// () //	
159	D-MATA/47800/2025	ANANTA KISHORE DAS	RAMA CHANDRA MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		NIRUPAMA BARIK		//	
160	D-MATA/47838/2025	AMIT DAS @ AMIT KUMAR DAS	OM SWARUP	//	
		VS	VS	()	
		AMITA DAS		//	
161	D-MATA/47861/2025	SARAT KUMAR KAR	ASHOK KUMAR DAS	//	
		VS	VS	()	
		MAMATARANI MOHAPATRA @ KAR		//	
162	D-MATA/47875/2025	CHINMAYEE SAHOO	ASHOK KUMAR MISRA	//	
	MATA/446/2025	VS	VS		JUDGE FAMILY COURT,BHUBANESWAR(Khordha )
		AKHILANANDA RAUTRAY			CP/0000658/2023
163	D-RPFAM/47878/2025	PRASANA KUMAR JENA	LALITENDU BHUYAN	//	
		VS	VS	()	
		BHARATI CHAKRA		//	
164	D-RPFAM/47925/2025	NIRMALA RAY	AUROVINDA MOHANTY	//	
		VS	VS	()	
		RAMAKANT DAS		//	
165	D-RPFAM/47981/2025	KOUSER BEGUM	SISIRA PANIGRAHI	//	
		VS	VS	()	
		NASER ALLI KHAN		//	
166	D-RSA/47895/2025	MEENA JAJODIA	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		BISEWAR DANDAPAT		//	
167	D-RSA/47933/2025	NIRAKAR SAHU	KABIRAJ PRADHAN	//	
		VS	VS	()	
		GITANJALI SABAT		//	
168	D-RSA/48007/2025	BINOD PALEI	SUSANTA KUMAR TRIPATHY	//	
		VS	VS	()	
		BISWANATH SAMANTARAY		//	
169	D-TRP(C)/47836/2025	SREELIPTA NATH	KABERI MOHANTY	//	
	TRP(C)/413/2025	VS	VS		JUDGE FAMILY COURT,BHUBANESWAR(Khordha )
		HIMANSHU BHUSAN NATH			CP/0000374/2025
170	D-TRP(C)/47860/2025	SWATI SWAPNA SARANGI	VIVASWAT MOHAPATRA	//	AOR20220001551C202500015
	TRP(C)/409/2025	VS	VS		JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-TRP(C)/47949/2025 TRP(C)/414/2025	RUDRANARAYAN DASH BANITA PRUSTY VS SUJAN DAS	RABINDRA NATH PRUSTY VS	CP/0000145/2025 // JUDGE FAMILY COURT,KHURDA(Khordha ) CP/0000187/2025	
172	D-TRP(C)/47951/2025 TRP(C)/415/2025	SANJUKTA BARIK VS GYANARANJAN BARIK	SURYAKANTA DWIBEDI VS	// JUDGE FAMILY COURT,BALASORE(Baleshwar) CP/0000661/2025	
173	D-TRP(C)/47967/2025 TRP(C)/416/2025	OMPRAVUPRASAD SAHU VS RASHMITA SAHOO	DIPTENDU SUNDAR RAY VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur ) CP/0000377/2023	
174	D-TRPCRL/35780/2025 TRPCRL/104/2025	BIKARAM KESHARI PANDA VS SWAGATIKA PATRO	OM SWARUP VS	//0 S.D.J.M.,KORAPUT(Koraput) MIS.CASE/0000091/2025	
175	D-TRPCRL/35792/2025 TRPCRL/105/2025	APARESH DEY VS SOUMYA RANJAN DAS	KULDEEP MOHANTY VS	//0 S.D.J.M.,BHADRAK(Bhadrak ) ICC/0000123/2025	AOD20240000012C202500273
176	D-WA/47786/2025	STATE OF ODISHA VS M/S PRATISTHA ENGINEERING LIMITED	AISHWARYA DASH,A.S.C VS	// ()	LOD20240000194C202500467
177	D-WA/47817/2025	AVAYA KUMAR MOHAPATRA VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	// ()	
178	D-WA/47918/2025	STATE OF ODISHA VS JAYARAM PRADHAN	SASWAT DAS,A.G.A VS	// ()	LOD20240000172C202500444
179	D-WA/47921/2025	STATE OF ODISHA VS NARSU KHUNTIA	AISHWARYA DASH,A.S.C VS	// ()	LOD20240000194C202500468
180	D-WA/47923/2025	STATE OF ODISHA VS BALA KRUSHNA PATI	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202500469
181	D-WA/47964/2025	STATE OF ODISHA VS RADHA MADHAB GHOSAL	AISHWARYA DASH,A.S.C VS	// ()	LOD20240000172C202500445

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WA/47976/2025	PRABHU PRAKASH MOHAPATRA VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// () //	
183	D-WP(C)/47780/2025	GOPAL CHANDRA SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	AOR20220001736C202500106
184	D-WP(C)/47781/2025 WP(C)/33448/2025	JYOSHNA RANI GURU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// () //	
185	D-WP(C)/47782/2025	SANTOSH KUMAR SATAPATHY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //	
186	D-WP(C)/47783/2025	DR.SIBA PRASAD TRIPATHY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //	
187	D-WP(C)/47784/2025 WP(C)/33229/2025	SAYAMDEEP MOHANTY VS COMMISSIONER, CT AND GST ODISHA, CUTTACK	SATYABRATA MOHAPATRA VS	// () //	
188	D-WP(C)/47787/2025 WP(C)/33071/2025	SANJAY KUMAR SAMANTARAY VS SECRETARY OF GOVT STEEL AND MINES DEPARTMENT, BHUBANESWAR	TATHAGATA SAHOO VS	// () //	AOD20240000806C202500061
189	D-WP(C)/47788/2025 WP(C)/33088/2025	GYANA RANJAN BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// () //	
190	D-WP(C)/47790/2025 WP(C)/33117/2025	PRASANTA KUMAR PANIGRAHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// () //	
191	D-WP(C)/47791/2025 WP(C)/33457/2025	KADAM BAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //	
192	D-WP(C)/47792/2025 WP(C)/33150/2025	AJAY BISWAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// () //	
193	D-WP(C)/47793/2025	PRASANTA KUMAR PANIGRAHI	SUBHRANSU BHUSAN MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/33113/2025	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/47794/2025	SUNAPHULA MAJHI	BIJAYA KUMAR BEHERA 1	//	
	WP(C)/33402/2025	VS STATE OF ODISHA	VS	0 //	
195	D-WP(C)/47795/2025	MANJULATA BEHERA	RABI NARAYAN PANDA	//	
		VS SUJATA BEHERA	VS	0 //	
196	D-WP(C)/47796/2025	MITU SETHI	BIJAYA KUMAR BEHERA 1	//	
	WP(C)/33403/2025	VS STATE OF ODISHA	VS	0 //	
197	D-WP(C)/47797/2025	BULI MALIK	GYANENDRA KUMAR TRIPATHY	//	
		VS STATE OF ODISHA	VS	0 //	
198	D-WP(C)/47798/2025	UPENDRA KUMAR PARIDA	SOM SEKHAR RATH	//	
	WP(C)/33396/2025	VS STATE OF ODISHA	VS	0 //	
199	D-WP(C)/47799/2025	TAPASYA BEHERA	SOM SEKHAR RATH	//	
	WP(C)/33385/2025	VS STATE OF ODISHA	VS	0 //	
200	D-WP(C)/47801/2025	KISHOR KUMAR SAHU	SOM SEKHAR RATH	//	
	WP(C)/33390/2025	VS STATE OF ODISHA	VS	0 //	
201	D-WP(C)/47804/2025	ASHIS KUMAR NAYAK	SOM SEKHAR RATH	//	
		VS STATE OF ODISHA	VS	0 //	
202	D-WP(C)/47805/2025	SURYAKANTA NAYAK	SOM SEKHAR RATH	//	
	WP(C)/33395/2025	VS STATE OF ODISHA	VS	0 //	
203	D-WP(C)/47806/2025	SURENDRA DAS	SOM SEKHAR RATH	//	
	WP(C)/33462/2025	VS STATE OF ODISHA	VS	0 //	
204	D-WP(C)/47807/2025	SNS HEALTH CARE, CUTTACK	BIBHU PRASAD PANDA	//	
	WP(C)/33118/2025	VS	VS	0	

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		UNION OF INDIA		//	
205	D-WP(C)/47808/2025	KALINGA KESHARI NAYAK	SOM SEKHAR RATH	//	
	WP(C)/33384/2025	VS	VS	0	
		STATE OF ODISHA		//	
206	D-WP(C)/47809/2025	UMAKANTA DALLAI	SOM SEKHAR RATH	//	
	WP(C)/33379/2025	VS	VS	0	
		STATE OF ODISHA		//	
207	D-WP(C)/47810/2025	SUBHENDU KUMAR MOHAPATRA	AMIT PRASAD BOSE	//	
	WP(C)/33106/2025	VS	VS	0	
		STATE OF ODISHA		//	
208	D-WP(C)/47813/2025	SUBRATA BEHERA	SOM SEKHAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
209	D-WP(C)/47814/2025	RAJU NAIK	SOM SEKHAR RATH	//	
	WP(C)/33452/2025	VS	VS	0	
		STATE OF ODISHA		//	
210	D-WP(C)/47815/2025	SRI SRI DAKHINAKALI SHG, SIKULA, GANJAM	JYOTSNA RANI TRIPATHY	//	
	WP(C)/33140/2025	VS	VS	0	
		STATE OF ODISHA		//	
211	D-WP(C)/47816/2025	MAA TARA TARINI SHG, GANJAM	JYOTSNA RANI TRIPATHY	//	
	WP(C)/33142/2025	VS	VS	0	
		STATE OF ODISHA		//	
212	D-WP(C)/47818/2025	SUSREE SUBINITA	SASWATA PATNAIK	//	AOD20240001090C202500017
		VS	VS	0	
		THE DEBTS RECOVERY TRIBUNAL		//	
213	D-WP(C)/47819/2025	GURU CHARAN BEHERA	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
214	D-WP(C)/47820/2025	SURAJIT KUMARI PANIGRAHI	ADITYA NARAYAN RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
215	D-WP(C)/47821/2025	HARBANS SINGH JASSAL	MRUTYUNJAY MOHANTY	//	
		VS	VS	0	
		SRIKRISHNA INSTITUTE OF EDUCATIONAL TRUST, BBSR		//	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
216	D-WP(C)/47822/2025 WP(C)/33476/2025	JAYANTA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500168
217	D-WP(C)/47823/2025	ARJUNA CHARANA PANDA VS STATE OF ORISSA	NISHIKANTA MISHRA VS	// 0 //	
218	D-WP(C)/47824/2025	KALPITA MOHANTY VS STATE OF ODISHA	ASHIM KISHOR PAL VS	// 0 //	
219	D-WP(C)/47825/2025	SARATA CHANDRA DASH VS RTO, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //	
220	D-WP(C)/47827/2025	REETA ENTERPRISES, SAMBALPUR VS RTO, JHARUSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //	
221	D-WP(C)/47829/2025 WP(C)/33446/2025	BHOJARAJ DAS VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //	
222	D-WP(C)/47830/2025	M/S SHREE BALAJI COAL TRADERS LTD VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202500076
223	D-WP(C)/47831/2025	JAMUNA MAHANT VS STATE OF ODISHA	IASIM KISHOR PAL VS	// 0 //	
224	D-WP(C)/47832/2025 WP(C)/33411/2025	DR. AJIT DAS VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500172
225	D-WP(C)/47834/2025	KRUSHNA RANJAN ACHARYA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
226	D-WP(C)/47835/2025 WP(C)/33375/2025	PRAMOD CHANDRA RATH VS COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK	GOURI MOHAN RATH VS	// 0 //	
227	D-WP(C)/47839/2025	RASHMITA MALLICK	BIBHUTI BHUSAN MISHRA	//	

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	WP(C)/33154/2025	VS STATE OF ODISHA	VS	0 //	
228	D-WP(C)/47843/2025	SK RAHIMUDDIN VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //	
229	D-WP(C)/47844/2025 WP(C)/33223/2025	RAJESH CHANDRA PATI VS STATE OF ODISHA	SATYA SINDHU KASHYAP VS	// 0 //	
230	D-WP(C)/47845/2025 WP(C)/33273/2025	PRADIPTA KUMAR MOHAPATRA VS THE ORISSA STATE FINANCIAL CORPORATION, CUTTACK	P.ANUP DASH VS	// 0 //	AOR20220001390C202500080
231	D-WP(C)/47846/2025	SRINIBAS BEHERA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
232	D-WP(C)/47847/2025	AMITABH MALLIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
233	D-WP(C)/47848/2025	DR. ANUPAMA SATAPATHY VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //	
234	D-WP(C)/47849/2025	SADANANDA PRADHAN VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
235	D-WP(C)/47850/2025 WP(C)/33333/2025	DURGA SANKAR MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
236	D-WP(C)/47851/2025	M/S.TRUE EDIFICE PRIVATE LTD, CUTTACK VS BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR	YUVRAJ PAREKH VS	// 0 //	
237	D-WP(C)/47852/2025	GOLAKA BIHARI SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
238	D-WP(C)/47853/2025 WP(C)/33325/2025	DIGBIJAYA JENA VS	AKSHAYA KUMAR JENA VS	// 0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :19/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/47854/2025	CHAIRMAN, ODISHA GRAMYA BANK, GANDAMUNDA, BHUBANESWAR RABI SHANKAR DAS VS STATE OF ODISHA	DEBABRATA RATH VS	// // 0 //	
240	D-WP(C)/47855/2025	AKSHAYA KUMAR PATTANAİK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
241	D-WP(C)/47856/2025	RAMESH CHANDRA DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
242	D-WP(C)/47857/2025	BIPIN BIHARI DASH VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
243	D-WP(C)/47858/2025 WP(C)/33179/2025	BHAGABAN NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATNAİK VS	// 0 //	
244	D-WP(C)/47859/2025	GOBARDHAN NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
245	D-WP(C)/47862/2025	RABINDRA NARAYAN THAKUR VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //	
246	D-WP(C)/47863/2025	SARADA PRASAD MISHRA VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //	
247	D-WP(C)/47864/2025	M/S. ODISHA FOREST DEVELOPMENT CORPORATION, VS SANTOSH KUMAR BEHERA	SOMNABH MISHRA VS	// 0 //	
248	D-WP(C)/47865/2025	DILLIP KUMAR MISHRA VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //	
249	D-WP(C)/47866/2025	BANAMALI JENA @ JANA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	AOR20220002725C202500001

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/47867/2025 WP(C)/33139/2025	SUMAN KUMAR MAHARANA VS THE COMMISSIONER CGST AND CX AND CUSTOMS,BBSR	GOURAV KUMAR ROY CHOUDHURY VS	// ()	AOD20220003611C202500024
251	D-WP(C)/47868/2025 WP(C)/33355/2025	SEBASISH JENA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// ()	
252	D-WP(C)/47869/2025 WP(C)/33143/2025	MANJU DAS VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// ()	AOR20220001523C202500134
253	D-WP(C)/47870/2025 WP(C)/33260/2025	BHANDAR PRIMARY AGRICULTURAL COOPERATIVE SOCIETY,SONBHARA VS STATE OF ODISHA	ESKIKUMAR MISHRA VS	// ()	
254	D-WP(C)/47871/2025 WP(C)/33259/2025	BINIKA NAC PRIMARY AGRICULTURALCO-OPERATIVE SOCIETY,SONBHARA VS STATE OF ODISHA	ESKIKUMAR MISHRA VS	// ()	
255	D-WP(C)/47872/2025 WP(C)/33147/2025	BAIRAGI CHANDRA BEHERA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// ()	
256	D-WP(C)/47873/2025	PADAN BINDHANI VS THE S.D.O.-CUM-ASSESSING OFFICER (ELECT.), TPNODL, JAJPUR	FALGUNI RAJGURU MOHAPATRA VS	// ()	
257	D-WP(C)/47874/2025	SANTOSH KUMAR PARIDA VS UNION OF INDIA	SRIDHAR RATH VS	// ()	
258	D-WP(C)/47876/2025 WP(C)/33358/2025	NARENDRA NAYAK VS STATE OF ODISHA	GOPINATH MISHRA VS	// ()	
259	D-WP(C)/47877/2025 WP(C)/33410/2025	NARAYAN NANDA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// ()	
260	D-WP(C)/47879/2025	BISWA RANJAN SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// ()	
261	D-WP(C)/47881/2025	RASHMITA NAYAK	SANJIB MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/33468/2025	VS	VS	0	
262	D-WP(C)/47882/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	MANAS RANJAN BAUG	//	AOR20220002374C202500184
	WP(C)/33465/2025	SIBA PRASAD SINGH	VS	0	
263	D-WP(C)/47883/2025	DISTRICT SUB REGISTRAR, KHURDA	ARUPANANDA GOSWAMY	//	
		RAJENDRA KUMAR PATRA	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/47884/2025	BIDESHI BEHERA	SANJIB MOHANTY	//	
	WP(C)/33278/2025	VS	VS	0	
		ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR		//	
265	D-WP(C)/47885/2025	DIBAKAR PRADHAN	SUSANTA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/47886/2025	PADMINI SAHOO	BIGYAN KUMAR SHARMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/47887/2025	SAURI CHARAN KHUNTIA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/47888/2025	SUSANT KUMAR PRADHAN	SANJIB MOHANTY	//	
	WP(C)/33282/2025	VS	VS	0	
		ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR		//	
269	D-WP(C)/47889/2025	BANITA SAHOO	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/47890/2025	MOHAMMAD ISLAM	RAMAKRISHAN NAIK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
271	D-WP(C)/47891/2025	JAYANTI MOHAPATRA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/47892/2025	SARAT KUMAR UPADHYAY	ADYASIDHI MISHRA	//	
	WP(C)/33212/2025	VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/47893/2025	STATE OF ODISHA ALOK RANJAN BEHERA VS	SAMEER KUMAR DAS VS	// // 0	
274	D-WP(C)/47894/2025 WP(C)/33376/2025	STATE OF ODISHA ABANI RANJAN JENA VS	SAMEER KUMAR DAS VS	// // 0	
275	D-WP(C)/47896/2025	STATE OF ODISHA DR.BALARAM PANDA VS	KUNAL KUMAR SWAIN VS	// // 0	
276	D-WP(C)/47897/2025	NORTH ODISHA UNIVERSITY, MAYURBHANJ SRINIBASH CHANDRA SWAIN VS	SATYAJIT BEHERA VS	// // 0	
277	D-WP(C)/47898/2025	STATE OF ODISHA BASANTA KUMAR VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202500157
278	D-WP(C)/47899/2025	KHIROD KUMAR BAGHAR JAGMOHAN JAMUDA VS	SRIMAN ARPIT MOHANTY VS	// // 0	
279	D-WP(C)/47900/2025	THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE ASWINI KUMAR PATEL VS	SAGARIKA SAHOO VS	// // 0	
280	D-WP(C)/47901/2025	STATE OF ODISHA ALLUP KUMAR PATI VS	SHASHI BHUSAN JENA VS	// // 0	
281	D-WP(C)/47902/2025 WP(C)/33401/2025	STATE OF ODISHA CHAMPA TUDU VS	SATYABRATA DASH VS	// // 0	
282	D-WP(C)/47903/2025	STATE OF ODISHA ASIM PATEL VS	SAGARIKA SAHOO VS	// // 0	
283	D-WP(C)/47904/2025	STATE OF ODISHA SULEKHA CHARAN BHOI VS	BRUNDABAN ROUT VS	// // 0	
		REGIONAL MANAGER, STATE BANK OF INDIA, BBSR		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/47906/2025	MANOJA KUMAR BEHERA VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //	
285	D-WP(C)/47907/2025	ANITA SHARMA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
286	D-WP(C)/47908/2025 WP(C)/33279/2025	JEETESH RANJAN BEHERA VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //	
287	D-WP(C)/47909/2025	SNEHA KAR VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //	AOD20220003503C202500014
288	D-WP(C)/47910/2025	SISHIR KUMAR MANGARAJ VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
289	D-WP(C)/47911/2025	NIGAMANANDA PATNAİK VS ASST. SETTLEMENT OFFICER, RENTAL COLONY, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //	
290	D-WP(C)/47913/2025	BIPINI KUMAR PRADHAN VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //	AOD20230000467C202500042
291	D-WP(C)/47914/2025 WP(C)/33350/2025	JEETESH RANJAN BEHERA VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //	
292	D-WP(C)/47917/2025	SANATAN NAIK VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
293	D-WP(C)/47919/2025	SITARAM SRICHANDAN VS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD, CHENAI	SURESH KUMAR PANDA VS	// 0 //	
294	D-WP(C)/47922/2025 WP(C)/33186/2025	M/S. PALTRONICS ALLIED INDUSTRIES PVT. LTD., KHEERDA VS STATE OF ODISHA	KHEERDA MOHANTY VS	// 0 //	
295	D-WP(C)/47927/2025	BAIRAGI CHARAN JENA	AUROVINDA MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		BBSR DEVELOPMENT AUTHORITY		//	
296	D-WP(C)/47928/2025	N.WARA PRASAD RAO	TAPAN KUMAR BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/47929/2025	PRAFULLA KUMAR BARIK	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/47931/2025	PRAVAT KUMAR DASH	KUNAL KUMAR SWAIN	//	
	WP(C)/33422/2025	VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/47932/2025	SMITA MOHANTY	AUROVINDA MOHANTY	//	
		VS	VS	()	
		SUB-DIVISIONAL OFFICER, ELECTRICAL TPCODL, RAGHUNATHPUR, JAGATSINGHPUR		//	
300	D-WP(C)/47936/2025	SABITA MISHRA	KUNAL KUMAR SWAIN	//	
	WP(C)/33409/2025	VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/47937/2025	BIRANCHI NARAYAN MOHAPATRA	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/47938/2025	SUBHALAXMI SWAIN	UMARANI PANDA	//	
		VS	VS	()	
		ARUN KUMAR ROUL		//	
303	D-WP(C)/47939/2025	SUPRITI PANIGRAHI	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500214
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/47940/2025	RABINDRANATH BEHERA	AVIJIT PATNAIK	//	AOD20240000363C202500037
		VS	VS	()	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD		//	
305	D-WP(C)/47941/2025	PURANDAR JENA	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/47942/2025	M/S OM PRAKASH SINGH	KAJAL SAHOO	//	AOR20220001613C202500038
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/47943/2025	COMMISSIONER APPEALS, GST, CX AND CUSTOMS BASANTI DEVI VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	// // 0 //	AOR20230000127C202500008
308	D-WP(C)/47945/2025	PURUSOTTAM BARIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
309	D-WP(C)/47946/2025	BHARAT KUMAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
310	D-WP(C)/47947/2025 WP(C)/33441/2025	SUBRAT KUMAR JENA VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	SRIMAN ARPIT MOHANTY VS	// 0	
311	D-WP(C)/47948/2025	DURGA CHARAN DEY VS COMNR-CUM-SECY, WATER RESOURCES DEPT., BBSR	KAPILA CHARAN NAYAK VS	// 0 //	
312	D-WP(C)/47952/2025	M/S OM PRAKASH SINGH VS COMMISSIONER APPEALS, GST, CX AND CUSTOMS	KAJAL SAHOO VS	// 0 //	AOR20220001613C202500039
313	D-WP(C)/47953/2025 WP(C)/33337/2025	RAMA KRUSHNA SAHU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
314	D-WP(C)/47955/2025	GOURANGA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
315	D-WP(C)/47957/2025	MAMATA BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
316	D-WP(C)/47958/2025	RAJESH KUMAR MOHAPATRA VS STATE OF ODISHA	SARADA PRASANNA MOHAPATRA VS	// 0 //	
317	D-WP(C)/47959/2025	CHANDRA SEKHAR SETHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/47960/2025	NIRJHARINI BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// () //	
319	D-WP(C)/47961/2025 WP(C)/33287/2025	JITENDRA MAHAKUDA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// () //	
320	D-WP(C)/47962/2025	M/S DUKHANASANA KALO VS COMMISSIONER APPEALS, GST, CX AND CUSTOMS	KAJAL SAHOO VS	// () //	AOR20220001613C202500040
321	D-WP(C)/47963/2025 WP(C)/33374/2025	LAKSHMAN MISHRA VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// () //	
322	D-WP(C)/47965/2025	SOUBHAGYA KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //	
323	D-WP(C)/47968/2025	M/S. ANANTA CHARAN PATRA, DHENKANAL VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	ADHIRAJ MOHANTY VS	// () //	
324	D-WP(C)/47969/2025 WP(C)/33459/2025	M/S DEBASHREE TRADERS, BALANGIR VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// () //	
325	D-WP(C)/47970/2025	NEPAL PRAKASH SAMANTA VS SUTTACK MUNICIPAL CORPORATION, CUTTACK	SUBHENDU KUMAR NAYAK VS	// () //	
326	D-WP(C)/47971/2025	BHABANI SHANKAR MOHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202500274
327	D-WP(C)/47972/2025	O. RAJESWARI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	
328	D-WP(C)/47973/2025	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	SANDEEP RATH VS	// () //	
329	D-WP(C)/47975/2025	RAMA CHANDRA TUDU	GHANASHYAM NAMTOAR	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/47977/2025	ANADI CHARAN BEHERA	BISWORANJAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/47979/2025	SRI SANTOS BARAL	GOPAL PRASAD JENA	//	
	WP(C)/33413/2025	VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/47982/2025	BRANCH MANAGER, M/S.INDUSIND BANK LTD, NA	YAKHIM BHANDRA GHADEI	//	
		VS	VS	0	
		SUNIL KUMAR BEHERA		//	
333	D-WP(C)/47983/2025	SUDHAKAR BARIK	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ORISSA		//	
334	D-WP(C)/47984/2025	GUDAI TUDU	MANORANJAN PADHI	//	
	WP(C)/33393/2025	VS	VS	0	
		STATE OF ORISSA		//	
335	D-WP(C)/47985/2025	BRANCH MANAGER,M/S.INDUSIND BANK LTD, NA	YAKHIM BHANDRA GHADEI	//	
		VS	VS	0	
		RAKESH KUMAR PATRA		//	
336	D-WP(C)/47987/2025	BIJAYLAXMI ROUT RAY	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/47988/2025	ULLASH CHANDRA BEHERA	GOPAL KRUSHNA MOHANTY	//	
		VS	VS	0	
		CHAIRMAN, PARADIP PORT TRUST AUTHORITY, JAGATSINGHPUR		//	
338	D-WP(C)/47989/2025	PRASANTA KUMAR PARIJA	SUDARSAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/47990/2025	SATYAJIT PUHAN	SK. ZAFARULLA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/47991/2025	TRINATH GIRI	ASMIYA RANJAN MAJHI	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		ADDL. REGIONAL TRANSPORT OFFICER, BARBIL, KENDUJHAR		//	
341	D-WP(C)/47992/2025	ANAND KUMAR SORENG	Subhendu Kar	//	
	WP(C)/33404/2025	VS	VS	0	
		STATE OF ODISHA		//	
342	D-WP(C)/47993/2025	KALPANA UTTARA	HRUDANANDA MOHAPATRA	//	
	WP(C)/33348/2025	VS	VS	0	
		STATE OF ODISHA		//	
343	D-WP(C)/47994/2025	SNEHALATA DAS	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
344	D-WP(C)/47995/2025	MD. ISTEKHAR	BISWORANJAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
345	D-WP(C)/47996/2025	RAMESWAR PATTANAYAK	GOPAL PRASAD JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
346	D-WP(C)/47997/2025	ASHOK RAY	SUBASH CHANDRA SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
347	D-WP(C)/47998/2025	BATAKRISHNA NAIK	MANO RANJAN PADHI	//	
	WP(C)/33389/2025	VS	VS	0	
		STATE OF ODISHA		//	
348	D-WP(C)/48000/2025	CHANDRAVATI HARIJAN	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
349	D-WP(C)/48001/2025	THE ODISHA NURSING TRAINING INSTITUTE, CUTTACK	GOPAL PRASAD JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
350	D-WP(C)/48002/2025	JAGABANDHU MOHANTY	SANDIPAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
351	D-WP(C)/48003/2025	SANJUKTA PANIGRAHI	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	
		UNION OF INDIA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/48004/2025	KISHORI JAMDALIA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// () //	
353	D-WP(C)/48005/2025	REMATI MAJHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
354	D-WP(C)/48006/2025	PADMA CHARAN PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
355	D-WP(C)/48008/2025	NIRMAL CHANDRA SAHOO VS DISTRICT AND SESSIONS JUDGE, BHADRAK	PRAFULLA KUMAR MOHAPATRA VS	// () //	
356	D-WP(C)/48009/2025 WP(C)/33428/2025	JAYANTA KUMAR JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	
357	D-WP(C)/48010/2025 WP(C)/33490/2025	PADMA CHARAN PADHI VS ODISHA GRAMYA BANK, KHURDA	SUKANTA KUMAR DALAI VS	// () //	
358	D-ABLAPL/35715/2025	MD SADDAM HUSSAIN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	TALSARA /133 /2023 () //	AOR20220000263C202500059
359	D-ABLAPL/35718/2025	PRATAP KUMAR DAS @ PAPU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MARINE KASIA /152 /2025 () //	AOR20220001558C202500223
360	D-ABLAPL/35723/2025	BISHNU PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /282 /2025 () //	
361	D-ABLAPL/35731/2025	SANTOSH KUMAR NAYAK @ BAPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /341 /2025 () //	AOR20220001631C202500311
362	D-ABLAPL/35734/2025	R. LALIE ACHARY @ R.LALI ACHARY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BERHAMPUR TOWN /158 /2025 () //	AOR20220001631C202500309
363	D-ABLAPL/35737/2025	ANTARJAMI GUNTHA @ ANTARYAMI GUNTHA	AMULYA RATNA PANDA	MACHHKUND /61 /2021	

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### FILING REPORT AS ON :19/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/35738/2025	PRADEEP KUMAR DAS @ PRADIP	AMULYA RATNA PANDA	BALASORE SADAR /422 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/35739/2025	CHETAN KUMAR CHOUDHURY	GYANA RANJAN MAHAPATRA	BADABAZAR /320 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/35741/2025	JYOTI RANJAN JENA	PRASANT KUMAR BARIK	BHANDARIPOKHARI /511 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/35747/2025	SRIDHAR MAHARANA	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/35748/2025	KALIA @ KALIM @ AJIM @ AZAM KHAN	SUSANTA KUMAR ROUT	DHENKANAL SADAR /580 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/35749/2025	PAPU @ SATYENDRA PANDEY	SUSANTA KUMAR ROUT	DHENKANAL TOWN /170 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/35750/2025	ASHIS SETHY	SARAT CHANDRA MEKAP	NIRAKARPUR /282 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/35751/2025	NIBAS BEHERA	KEDAR CH SARANGI	BEGUNIA P.S. /338 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/35753/2025	BUBUNA MANIA @ SATYABAN MANIAN	KEDAR CH SARANGI	BEGUNIA P.S. /338 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/35754/2025	PARBATI BEHERA	KEDAR CHANDRA SARANGI	BEGUNIA P.S. /338 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/35756/2025	DHIRU BEHERA @ DHIRENDRA BEHERA	KEDAR CH SARANGI	BEGUNIA P.S. /338 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/35758/2025	STATE OF ODISHA SUSHREESANGITA PADIHARI VS	SAROJ KUMAR SAHOO VS	// JAGATPUR /674 /2025 ()	
376	D-ABLAPL/35760/2025	STATE OF ODISHA TRINATH BARAL VS	BIJAY KUMAR BEHERA VS	// NAYAPALLI P.S. /518 /2025 ()	
377	D-ABLAPL/35761/2025	STATE OF ODISHA CHANDAN SAHU @ CHANDAN KUMAR SAHU VS	PARSURAM PANDA VS	// BALIAPAL /273 /2025 ()	
378	D-ABLAPL/35769/2025	STATE OF ODISHA SIBIRA KUMAR ROUT VS	SUSANTA KUMAR ROUT VS	// KAMAKHYANAGAR /204 /2024 ()	
379	D-ABLAPL/35770/2025	STATE OF ODISHA JITENDRA KUMAR MISHRA VS	UMA CHARAN MISHRA VS	// NAYAGARH /441 /2025 ()	
380	D-ABLAPL/35772/2025	STATE OF ODISHA DEEPAK NAIK @ LIPU VS	DEBENDRA KUMAR DHAR VS	// PARJANG /504 /2025 ()	
381	D-ABLAPL/35782/2025	STATE OF ODISHA PUSPANJALI DAS VS	SATYANARAYAN MISHRA VS	// PIRAHAT P.S /311 /2025 ()	AOR20220001303C202500068
382	D-ABLAPL/35783/2025	STATE OF ODISHA MANAS RANJAN BEHERA VS	DEBASIS SAHOO VS	// NANDIPADA /362 /2025 ()	
383	D-ABLAPL/35784/2025	STATE OF ODISHA ASHOK KUMAR JENA VS	VIVEKANANDA JENA VS	// KHANTAPADA /452 /2017 ()	
384	D-ABLAPL/35791/2025	STATE OF ODISHA NISANTA @ NISHANT KUMAR SAMAL VS	ASIT KUMAR JENA VS	// BADACHANA /424 /2025 ()	
385	D-ABLAPL/35798/2025	STATE OF ODISHA BADRUN NISHA @ BADRUN NISA @ BADRU NISHA VS	LALATENDU SAMANTARAY VS	// JAGATSINGPUR /912 /2025 ()	
		STATE OF ODISHA		//	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-ABLAPL/35800/2025	RAM CHANDRA ROUT @ RAMA CHANDRA ROUT VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	RAJNAGAR /394 /2025 () //	
387	D-ABLAPL/35801/2025	SHUBHAM @ SUBHAM PUTEL VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /166 /2025 () //	
388	D-ABLAPL/35802/2025	KRUSHNACHANDRA RAUT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	TANGI /278 /2025 () //	
389	D-ABLAPL/35803/2025	BISWAJIT BISWAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KANDARPUR /223 /2025 () //	
390	D-ABLAPL/35807/2025	TAPAN BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	/ /0 () //	
391	D-ABLAPL/35808/2025	DIGAMBAR @ BULA DEBANATH VS STATE OF ODISHA	BALARAM NAYAK VS	MARINE PS AT JAMBO /241 /2025 () //	
392	D-ABLAPL/35811/2025	MINATI BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //	
393	D-ABLAPL/35816/2025	AKSHAYA BARIK @ AKHAYA KU BARIK VS STATE OF ODISHA	SONALI PRUSTY VS	KUAKHIA /429 /2025 () //	
394	D-ABLAPL/35820/2025	SANTANU NAYAK@SANTANU KUMAR NAYAK VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	GOLANTHARA (BERHAMPUR) /493 /2025 () //	AOR20220002077C202500028
395	D-ABLAPL/35829/2025	SRINIBASA BEHERA @ SONU BEHERA VS STATE OF ODISHA	ABINASH NAYAK VS	BARANGA /617 /2025 () //	
396	D-ABLAPL/35830/2025	SARAT BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAGHAMARI /231 /2025 () //	
397	D-ABLAPL/35831/2025	SWARAJ SETHI	JYOTIRMAYA SAHOO	DHARAKOT PS /206 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/35837/2025	TRINATH NAIK	BABITA DASH	KANTABANIA PS /168 /2025	AOD20230000734C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/35839/2025	DHANESWAR BEHERA @ SANKARA	NALINI KANTA SAHOO	PIPLI /590 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/35846/2025	MD ILYAS	DIBYA PRAKASH MISHRA	RENGALI /248 /2025	AOR20220002454C202500141
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/35848/2025	TRILOCHAN SAHU	DHIRENDRA KUMAR MOHAPATRA	BARGARH SADAR /349 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/35851/2025	SUBRAT KUMAR DEBATA	SANTOSH CHANDRA ATABUDHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/35852/2025	PRAVAKAR PARAMANIK	PRAVASH CHANDRA JENA	JANKIA P.S. /442 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/35853/2025	ALOK KUMAR BEHERA	DEEPAK KUMAR SAHOO	NAYAGARH SADAR /280 /2025	AOR20220002288C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/35854/2025	GYANARANJAN BEHERA	MANAS RANJAN DHAL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/35858/2025	BISWAJIT JENA	PURNA CHANDRA MISHRA	CUTTACK SADAR /882 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/35867/2025	RAMESH KUMAR MISHRA	PRANAY KUMAR MAHARAJ	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/35870/2025	KALI CHARAN PRADHAN @ KALIYA	SANKAR PRAASAD PANI	DIGAPAHANDI /342 /2025	
		VS	VS	()	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
409	D-ABLAPL/35874/2025	STATE OF ODISHA SARAT DAS @ MANGALA VS	SATYABRATA DASH VS	// BHARATPUR PS /758 /2025 ()	
410	D-ABLAPL/35882/2025	STATE OF ODISHA BIJAY KUMAR PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// Maitri Vihar PS /462 /2025 () //	

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MISC CASES FILED on :19/11/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/35780/2025 TRPCRL/104/2025	BIKARAM KESHARI PANDA MP	OM SWARUP	109/2025
2	D-TRPCRL/35792/2025 TRPCRL/105/2025	APARESH DEY MP	KULDEEP MOHANTY	110/2025
3	D-JCRLA/6946/2025 JCRLA/29/2025	DEEPAK SINGH @ DIPU MP	ADV.	381/2025
4	D-JCRLA/24369/2025 JCRLA/141/2025	TIRU MAJHI MP	ADV.	382/2025
5	D-JCRLA/24369/2025 JCRLA/141/2025	TIRU MAJHI MP	ADV.	383/2025
6	D-TRP(C)/47836/2025 TRP(C)/413/2025	SREELIPTA NATH MP	KABERI MOHANTY	440/2025
7	D-TRP(C)/47860/2025 TRP(C)/409/2025	SWATI SWAPNA SARANGI MP	VIVASWAT MOHAPATRA	441/2025
8	D-TRP(C)/47949/2025 TRP(C)/414/2025	BANITA PRUSTY MP	RABINDRA NATH PRUSTY	442/2025
9	D-TRP(C)/47951/2025 TRP(C)/415/2025	SANJUKTA BARIK MP	SURYAKANTA DWIBEDI	443/2025
10	D-TRP(C)/47967/2025 TRP(C)/416/2025	OMPRAVUPRASAD SAHU MP	DIPTENDU SUNDAR RAY	444/2025
11	D-CONTC/31163/2024 CONTC/5709/2024	BANSHIDHAR BEHERA MP		450/2025
12	D-CONTC/31152/2024 CONTC/5766/2024	BHIMSEN MOHAPATRA MP		451/2025
13	D-CONTC/42364/2024 CONTC/7188/2024	ASILI BARIK MP		452/2025
14	D-CONTC/31156/2024 CONTC/5751/2024	KHALI GAUDA MP		453/2025
15	D-CONTC/41758/2025 CONTC/4706/2025	PURNIMA SWAIN MP	M/S AMIYA KUMAR MOHANTY	454/2025
16	D-CONTC/29519/2024 CONTC/5330/2024	ROJALIN OJHA MP		455/2025
17	D-RPFAM/47878/2025 RPFAM/ /	PRASANA KUMAR JENA MP	LALITENDU BHUYAN	545/2025
18	D-RPFAM/47925/2025 RPFAM/ /	NIRMALA RAY MP	AUROVINDA MOHANTY	546/2025
19	D-RPFAM/47981/2025 RPFAM/ /	KOUSER BEGUM MP	SISIRA PANIGRAHI	547/2025
20	D-MATA/47800/2025 MATA/ /	ANANTA KISHORE DAS MP	RAMA CHANDRA MOHANTY	654/2025
21	D-MATA/47838/2025 MATA/ /	AMIT DAS @ AMIT KUMAR DAS MP	OM SWARUP	655/2025
22	D-MATA/47861/2025 MATA/ /	SARAT KUMAR KAR MP	ASHOK KUMAR DAS	656/2025
23	D-MATA/27973/2024 MATA/244/2024	GIRIJA PRASAD JENA MP		657/2025
24	D-FAO/47785/2025 FAO/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1012/2025
25	D-FAO/47785/2025 FAO/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1013/2025
26	D-FAO/49677/2024	SUSANTA KUMAR PRADHAN	LAXMIKANTA MOHANTY	

27	FAO/549/2024 D-FAO/42194/2025 FAO/491/2025	MP THE DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD., CUTTACK MP	1014/2025 1015/2025
28	D-FAO/47332/2025 FAO/ /	D.M.,M/S. NEW INDIA ASSURANCE CO. LTD. MP	1016/2025
29	D-BLAPL/35721/2025 BLAPL/12145/2025	LOCHAN DAS MP	JUGALA KISHORE PANDA 1110/2025
30	D-BLAPL/3212/2025 BLAPL/1193/2025	MANOJ SUTAR MP	Deepak Kumar Panda 1111/2025
31	D-BLAPL/33516/2025 BLAPL/11524/2025	RAHUL @ BADAL SAHOO MP	BASANTA KUMAR NAYAK 1112/2025
32	D-CRLREV/932/2024 CRLREV/30/2024	MANORANJAN NANDA MP	JNYANANANDA PANDA 1347/2025
33	D-CRLREV/35711/2025 CRLREV/ /	ANCHAL DALAI MP	RAJENDRA NARAYAN ROUT 1348/2025
34	D-CRLREV/35711/2025 CRLREV/ /	ANCHAL DALAI MP	RAJENDRA NARAYAN ROUT 1349/2025
35	D-CRLREV/35724/2025 CRLREV/ /	MANAS RANJAN MOHANTY MP	DINESH KUMAR MOHANTY 1349/2025
36	D-CRLREV/35764/2025 CRLREV/ /	SABIR KUMAR KAMILA MP	SHASHANKA SEKHAR PANDA 1351/2025
37	D-CRLREV/35765/2025 CRLREV/ /	SABIR KUMAR KAMILA MP	SHASHANKA SEKHAR PANDA 1352/2025
38	D-CRLREV/25839/2025 CRLREV/582/2025	AKASH BEHERA MP	ABHASH GARNAIK 1353/2025
39	D-CRLREV/35804/2025 CRLREV/ /	RAJENDRA KUMAR SINGH MP	LALITENDU BHUYAN 1354/2025
40	D-CRLREV/35814/2025 CRLREV/ /	PRIYAM PRATHAM SABAT MP	SAILAZA NANDAN DAS 1355/2025
41	D-CRLREV/35836/2025 CRLREV/ /	BUDHUA SINGH MP	ASHOK KUMAR SARANGI 1356/2025
42	D-CRLREV/35835/2025 CRLREV/ /	PRANGYA DASH MP	JYOTIRMAYA SAHOO 1357/2025
43	D-CRLREV/35863/2025 CRLREV/ /	LAXMIDHAR MALLICK MP	AMITAV TRIPATHY 1358/2025
44	D-CRLREV/35875/2025 CRLREV/ /	RAJENDRA KUMAR SAHOO MP	SANATOSH KUMAR SAMANTARAY 1359/2025
45	D-CRLREV/35875/2025 CRLREV/ /	RAJENDRA KUMAR SAHOO MP	SANATOSH KUMAR SAMANTARAY 1360/2025
46	D-CRLREV/35762/2025 CRLREV/ /	SABIR KUMAR KAMILA MP	SHASHANKA SEKHAR PANDA 1361/2025
47	D-CRLREV/35884/2025 CRLREV/ /	SUDEESH SWARUP SAHOO MP	PRAKASH KUMAR MISHRA 1361/2025
48	D-CRLREV/35885/2025 CRLREV/ /	SATYABAN BEHERA MP	1362/2025
49	D-CRLREV/35885/2025 CRLREV/ /	SATYABAN BEHERA MP	1363/2025
50	D-CRLREV/35888/2025 CRLREV/ /	RASHMI RANJAN PARIDA MP	AKASH BHUYAN 1364/2025
51	D-RSA/12512/2025 RSA/180/2025	GOLAP MANJARI NAIK MP	NIRANJAN LENKA 1582/2025
52	D-RSA/80/2021 RSA/80/2021	HARSHAMANI NAYAK MP	KISHORE CHANDRA RAJGURU MOHAPATRA 1583/2025
53	D-RSA/80/2021 RSA/80/2021	HARSHAMANI NAYAK MP	KISHORE CHANDRA RAJGURU MOHAPATRA 1584/2025
54	D-RSA/18019/2025 RSA/292/2025	LALIT MOHAN SINGH MP	ANANTA NARAYAN PATTANAYAK 1585/2025
55	D-RSA/18019/2025 RSA/292/2025	LALIT MOHAN SINGH MP	ANANTA NARAYAN PATTANAYAK 1586/2025
56	D-RSA/18019/2025 RSA/292/2025	LALIT MOHAN SINGH MP	ANANTA NARAYAN PATTANAYAK 1587/2025
57	D-RSA/466/2007 RSA/466/2007	HARISH CH.BEHERA MP	M/S.D.CHATTERJEE 1588/2025

58	D-RSA/116/2021 RSA/116/2021	UMAKANTA BEHERA MP	SAMIR KUMAR MISHRA	1589/2025
59	D-RSA/47895/2025 RSA/ /	MEENA JAJODIA MP	PABITRA KUMAR NAYAK	1590/2025
60	D-RSA/47933/2025 RSA/ /	NIRAKAR SAHU MP	KABIRAJ PRADHAN	1591/2025
61	D-RSA/47933/2025 RSA/ /	NIRAKAR SAHU MP	KABIRAJ PRADHAN	1592/2025
62	D-RSA/48007/2025 RSA/ /	BINOD PALEI MP	SUSANTA KUMAR TRIPATHY	1593/2025
63	D-CMP/47789/2025 CMP/ /	RAMESH CHANDRA DASH MP	SAMAPIKA MISHRA	1901/2025
64	D-CMP/47826/2025 CMP/1843/2025	MADHUSMITA SAHOO MP	SANTOSH KUMAR SAMANTARAY	1902/2025
65	D-CMP/47905/2025 CMP/1855/2025	SANJUKTA SETHI MP	PRASANTA KUMAR NANDA	1903/2025
66	D-CMP/47926/2025 CMP/ /	KARUNAKAR PANIGRAHI MP	TUSAR KUMAR MISHRA	1904/2025
67	D-CMP/47930/2025 CMP/ /	PRADEEPTA PANIGRAHI MP	TUSAR KUMAR MISHRA	1905/2025
68	D-CMP/47956/2025 CMP/1857/2025	MITU KUMAR JENA MP	SATYAJIT MOHAPATRA	1906/2025
69	D-CMP/47986/2025 CMP/1858/2025	SARBESWAR PRADHAN MP	SOUGAT DASH	1907/2025
70	D-ABLAPL/17974/2025 ABLAPL/7196/2025	MUNIR @ MIRZA MUNIR BEG MP		2075/2025
71	D-ABLAPL/26432/2025 ABLAPL/10411/2025	JITA @ RITA BHOI MP		2076/2025
72	D-ABLAPL/27814/2025 ABLAPL/10802/2025	RAKESH BHOI MP		2077/2025
73	D-ABLAPL/27001/2025 ABLAPL/11048/2025	SK ASHIQUR RAHEMAN MP		2078/2025
74	D-ABLAPL/34169/2025 ABLAPL/13002/2025	ISWAR CHANDRA SENAPATI MP		2079/2025
75	D-ABLAPL/18284/2025 ABLAPL/7350/2025	BISWANATHA GURU MP		2080/2025
76	D-ABLAPL/25218/2025 ABLAPL/9923/2025	SURYAKANTA SAHOO MP		2081/2025
77	D-ABLAPL/18753/2025 ABLAPL/7499/2025	SUMANTA KUMAR BEHERA @ BARIK MP		2082/2025
78	D-ABLAPL/30447/2025 ABLAPL/11737/2025	PRAMOD PARIDA@PRAMOD KUMAR PARIDA MP		2083/2025
79	D-ABLAPL/22900/2024 ABLAPL/8670/2024	SISIR KUMAR PARIDA @ BABUL PARIDA MP		2084/2025
80	D-ABLAPL/30035/2025 ABLAPL/11590/2025	JAYAPRAKASH G MP		2085/2025
81	D-ABLAPL/24658/2025 ABLAPL/9652/2025	RAM BARAN DHURIA MP		2086/2025
82	D-MACA/47828/2025 MACA/1248/2025	JANAKI KALO MP	BIRANCHI NARAYAN RATH	2688/2025
83	D-MACA/47934/2025 MACA/ /	SATVINDER KAUR MP	DURGA CHARAN DEY	2689/2025
84	D-MACA/618/2023 MACA/618/2023	MAGMA HDI GENERAL INSURANCE CO. LTD., BBSR MP		2690/2025
85	D-MACA/47944/2025 MACA/ /	KAJAL DWIVEDI MP	DURGA CHARAN DEY	2691/2025
86	D-MACA/47944/2025 MACA/ /	KAJAL DWIVEDI MP	DURGA CHARAN DEY	2692/2025
87	D-MACA/47950/2025 MACA/ /	KIRAN JHA MP	DURGA CHARAN DEY	2693/2025
88	D-MACA/47950/2025 MACA/ /	KIRAN JHA MP	DURGA CHARAN DEY	2694/2025
89	D-MACA/47954/2025	GEETA PRADHAN	DURGA CHARAN DEY	

	MACA/ /	MP		2695/2025
90	D-CRLA/19181/2025 CRLA/1095/2025	SANTOSH KUMAR BHOI MP	KISHORE KUMAR NAIK	3176/2025
91	D-CRLA/751/2018 CRLA/751/2018	MANGALA PRASAD SABAT@MANGALA SAKBAMANI MP		3177/2025
92	D-CRLA/417/2019 CRLA/417/2019	SANTOSH BISWAL MP	BAIBASWATA PANIGRAHI MR.PULAKESH MOHANTY	3178/2025
93	D-CRLA/14339/2025 CRLA/592/2025	BIPIN BEHERA@CHINTAMANI SETHY MP	RAMESH CHANDRA BEHERA	3179/2025
94	D-CRLA/17734/2025 CRLA/747/2025	T.DEBRAJ MP	UMA CHARAN MISHRA	3180/2025
95	D-CRLA/1199/2023 CRLA/1199/2023	GUDDU NISHAD MP	OMKAR PANDA	3181/2025
96	D-CRLA/13658/2024 CRLA/453/2024	KUNDAN MP	AMIT KUMAR DAS	3182/2025
97	D-CRLA/271/2012 CRLA/271/2012	LAXMAN SWAIN MP	M/S.BIDYADHAR MANASINGH	3183/2025
98	D-CRLA/58/2012 CRLA/58/2012	BISHNU MOHAN DAS MP	M/S.GOKULANANDA MOHAPATRA, RATIKANTA MOHAPATRA	3184/2025
99	D-CRLA/107/2018 CRLA/107/2018	BAPUN@SUNIL KUMAR MALLIK MP	M/S.CHITTARANJAN PATTNAIK	3185/2025
100	D-CRLA/569/2023 CRLA/569/2023	SOUBHAGYA NAIK@BAGHA MP	BASUDEV BARIK	3186/2025
101	D-CRLA/28589/2024 CRLA/992/2024	UMESH CHANDRA MOHANTA@SILU MP	SHYAMANANDA JENA	3187/2025
102	D-CRLA/982/2022 CRLA/982/2022	SURAJ SINGH MP	MR.SURYAKANTA DAS MOHAPATRA, R.DAS MOHAPATRA, K.MOHA	3188/2025
103	D-CRLA/89/2016 CRLA/89/2016	ANADI CHARAN SAMAL MP	M/S.PRAVAT RANJAN DASH	3189/2025
104	D-CRLA/35859/2025 CRLA/ /	HADIA ROUT MP	PRAVASH CHANDRA JENA	3190/2025
105	D-CRLA/35859/2025 CRLA/ /	HADIA ROUT MP	PRAVASH CHANDRA JENA	3191/2025
106	D-CRLA/35865/2025 CRLA/ /	MUNDA SAMAL MP	PRAVASH CHANDRA JENA	3192/2025
107	D-CRLA/35865/2025 CRLA/ /	MUNDA SAMAL MP	PRAVASH CHANDRA JENA	3193/2025
108	D-CRLA/35868/2025 CRLA/ /	SEFALI MANSINGH MP	PRAVASH CHANDRA JENA	3194/2025
109	D-CRLA/35868/2025 CRLA/ /	SEFALI MANSINGH MP	PRAVASH CHANDRA JENA	3195/2025
110	D-CRLA/1260/2023 CRLA/1260/2023	SRIDHAR BISHOI MP	BEDA PRAKASH PANDA	3196/2025
111	D-CRLMC/34431/2025 CRLMC/4864/2025	AMIYA KANTA DAS MP	SUKANTA KUMAR DALAI	3450/2025
112	D-CRLMC/35730/2025 CRLMC/ /	MANOJ KUMAR DIGAL@MANOJ DIGAL MP	DIBYAJYOTI SAHOO	3451/2025
113	D-CRLMC/29827/2025 CRLMC/3986/2025	HARISH CHANDRA BEHERA MP		3452/2025
114	D-CRLMC/35733/2025 CRLMC/ /	HIMENDRA MAHARANA @ RINKU MP	ARJUNA CHARANA BEHERA	3453/2025
115	D-CRLMC/13492/2024 CRLMC/1762/2024	BABISETI SANTOSH @ BAVISETTY SANTOSH KUMAR MP	DEBKUNJARA SANKARANTOSH KUMAR	3454/2025
116	D-CRLMC/30059/2024 CRLMC/4120/2024	PURENDRA KUMAR SETHY MP		3455/2025
117	D-CRLMC/1634/2023 CRLMC/1634/2023	SUDARSAN NAYAK MP		3456/2025
118	D-CRLMC/34603/2025 CRLMC/4688/2025	NALINI KANT DASH MP	SASANKA SEKHAR DAS	3457/2025
119	D-CRLMC/33114/2025 CRLMC/4803/2025	M.HARIHAR PRADHAN MP	ANUPAM DASH	3458/2025
120	D-CRLMC/35793/2025 CRLMC/ /	GITANJALI SAMAL MP	AMARESH DAS	3459/2025

121	D-CRLMC/35797/2025 CRLMC/ /	BINOD PATRA MP	BRUNDABAN ROUT	3460/2025
122	D-CRLMC/35799/2025 CRLMC/ /	KAILASH MAKAR @ MAKKAR MP	BIBHUTI BHUSAN BEHERA	3461/2025
123	D-CRLMC/35806/2025 CRLMC/ /	RAMAKANTA NAYAK MP	SATRUGHNA DASH(A)	3462/2025
124	D-CRLMC/35817/2025 CRLMC/4889/2025	SADASAN BARIK MP	AMITAV TRIPATHY	3463/2025
125	D-CRLMC/35825/2025 CRLMC/4890/2025	SATYABAN CHEREGUNE @ SATYABAN CHHINTRA MP	AMITAV TRIPATHY	3464/2025
126	D-CRLMC/35826/2025 CRLMC/4892/2025	RAJESH SAHU MP	AMITAV TRIPATHY	3465/2025
127	D-CRLMC/35833/2025 CRLMC/ /	SEBAK KUMAR BAG MP	SUNIL KUMAR PANDA	3466/2025
128	D-CRLMC/34603/2025 CRLMC/4688/2025	NALINI KANT DASH MP	SASANKA SEKHAR DAS	3467/2025
129	D-WA/47786/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4495/2025
130	D-WA/47786/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4496/2025
131	D-WA/44248/2025 WA/ /	BENUDHAR BISWAL MP	SUBHRANSU BHUSAN MOHANTY	4497/2025
132	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	4498/2025
133	D-WA/25610/2025 WA/1275/2025	HARAPRASANNA TRIPATHY MP	IN PERSON	4499/2025
134	D-WA/33973/2025 WA/1469/2025	SMRUTI RANJAN MOHAPATRA MP	DEEPAK KUMAR MOHAPATRA	4500/2025
135	D-WA/47918/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4501/2025
136	D-WA/47918/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4502/2025
137	D-WA/8142/2024 WA/1820/2025	BOARD OF SECONDARY EDUCATION, ORISSA MP	SANJAY ANKUR MISHRA	4503/2025
138	D-WA/8142/2024 WA/1820/2025	BOARD OF SECONDARY EDUCATION, ORISSA MP	SANJAY ANKUR MISHRA	4504/2025
139	D-WA/47921/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4505/2025
140	D-WA/47921/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4506/2025
141	D-WA/47923/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4507/2025
142	D-WA/47923/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4508/2025
143	D-WA/47964/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4509/2025
144	D-WA/47964/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4510/2025
145	D-WA/47976/2025 WA/ /	PRABHU PRAKASH MOHAPATRA MP	KALPATARU KHUNTIA	4511/2025
146	D-WP(C)/47783/2025 WP(C)/ /	DR.SIBA PRASAD TRIPATHY MP	DR. BINODA KUMAR MISHRA	20803/2025
147	D-WP(C)/11700/2023 WP(C)/11700/2023	BALAKRUSHNA BEHERA MP	PRASANNA KUMAR SAHOO	20804/2025
148	D-WP(C)/31156/2025 WP(C)/21892/2025	M/S. SHREE JAGANNATH ICE PLANT, KENDRAPARA MP	PRANAY KUMAR MOHANTY	20805/2025
149	D-WP(C)/45634/2024 WP(C)/27621/2024	HIMANSU SEKHAR DASH MP		20806/2025
150	D-WP(C)/47790/2025 WP(C)/33117/2025	PRASANTA KUMAR PANIGRAHI MP	SUBHRANSU BHUSAN MOHANTY	20807/2025
151	D-WP(C)/47792/2025 WP(C)/33150/2025	AJAY BISWAL MP	ARUPANANDA GOSWAMY	20808/2025
152	D-WP(C)/47793/2025	PRASANTA KUMAR PANIGRAHI	SUBHRANSU BHUSAN MOHANTY	

	WP(C)/33113/2025	MP		20809/2025
153	D-WP(C)/47795/2025 WP(C)/ /	MANJULATA BEHERA MP	RABI NARAYAN PANDA	20810/2025
154	D-WP(C)/46060/2025 WP(C)/32221/2025	M/S.TIMES COLLEGE OF NILACHAL EDUCATION MP	AGNIBAN PRASAD BBSR	20811/2025
155	D-WP(C)/46066/2025 WP(C)/32224/2025	DR.SARADDA PRASAD MISHRA MP	JAGAJIBAN PRADHAN	20812/2025
156	D-WP(C)/46054/2025 WP(C)/32229/2025	M/S.TIMES SCHOLARS GURUKULA UNDER MP	AGNIBAN PRADHAN	20813/2025
157	D-WP(C)/46097/2025 WP(C)/32262/2025	TIMES COLLEGE, BHUBANESWAR MP	JAGAJIBAN PRADHAN	20814/2025
158	D-WP(C)/46104/2025 WP(C)/32283/2025	TIMES SCHOLARS GURUKULA UNDER NILACHAL MP	AGNIBAN PRADHAN	20815/2025
159	D-WP(C)/46098/2025 WP(C)/32285/2025	SARADA MISHRA MP	JAGAJIBAN PRADHAN	20816/2025
160	D-WP(C)/46072/2025 WP(C)/32295/2025	M/S.NILACHAL EDUCATION TRUST, BBSR MP	JAGAJIBAN PRADHAN	20817/2025
161	D-WP(C)/46101/2025 WP(C)/32333/2025	TIMES COLLEGE OF PLUS 2 SCIENCE AND MP	AGNIBAN PRADHAN	20818/2025
162	D-WP(C)/47807/2025 WP(C)/33118/2025	SNS HEALTH CARE, CUTTACK MP	BIBHU PRASAD PANDA	20819/2025
163	D-WP(C)/47807/2025 WP(C)/33118/2025	SNS HEALTH CARE, CUTTACK MP	BIBHU PRASAD PANDA	20820/2025
164	D-WP(C)/47810/2025 WP(C)/33106/2025	SUBHENDU KUMAR MOHAPATRA MP	AMIT PRASAD BOSE	20821/2025
165	D-WP(C)/47815/2025 WP(C)/33140/2025	SRI SRI DAKHINAKALI SHG, SIKULA, GANJAM MP	JYOTSNA RANI TRIPATHY	20822/2025
166	D-WP(C)/47816/2025 WP(C)/33142/2025	MAA TARA TARINI SHG, GANJAM MP	JYOTSNA RANI TRIPATHY	20823/2025
167	D-WP(C)/47818/2025 WP(C)/ /	SUSREE SUBINITA MP	SASWATA PATNAIK	20824/2025
168	D-WP(C)/8831/2014 WP(C)/8831/2014	KASTURI KHADIA MP	M/S.PABITRA KU.NAYAK	20825/2025
169	D-WP(C)/45532/2025 WP(C)/31717/2025	RINA SAHU MP	ARJUNA CHARANA BEHERA	20826/2025
170	D-WP(C)/47822/2025 WP(C)/33476/2025	JAYANTA SAHOO MP	SUKANTA KUMAR DALAI	20827/2025
171	D-WP(C)/46415/2025 WP(C)/33201/2025	BUDHEI SAHU MP	NIRANJAN LENKA	20828/2025
172	D-WP(C)/43265/2024 WP(C)/25495/2024	ARAM PATRA KHORA MP	NIRANJAN LENKA	20829/2025
173	D-WP(C)/47834/2025 WP(C)/ /	KRUSHNA RANJAN ACHARYA MP	BANSHIDHAR SATAPATHY	20830/2025
174	D-WP(C)/47835/2025 WP(C)/33375/2025	PRAMOD CHANDRA RATH MP	GOURI MOHAN RATH	20831/2025
175	D-WP(C)/47835/2025 WP(C)/33375/2025	PRAMOD CHANDRA RATH MP	GOURI MOHAN RATH	20832/2025
176	D-WP(C)/47830/2025 WP(C)/ /	M/S SHREE BALAJI COAL TRADERS LTD MP	KSHIROD KUMAR SAHOO	20833/2025
177	D-WP(C)/47839/2025 WP(C)/33154/2025	RASHMITA MALLICK MP	BIBHUTI BHUSAN MISHRA	20834/2025
178	D-WP(C)/47839/2025 WP(C)/33154/2025	RASHMITA MALLICK MP	BIBHUTI BHUSAN MISHRA	20835/2025
179	D-WP(C)/47844/2025 WP(C)/33223/2025	RAJESH CHANDRA PATI MP	SATYA SINDHU KASHYAP	20836/2025
180	D-WP(C)/47844/2025 WP(C)/33223/2025	RAJESH CHANDRA PATI MP	SATYA SINDHU KASHYAP	20837/2025
181	D-WP(C)/47846/2025 WP(C)/ /	SRINIBAS BEHERA MP	SUBHADUTTA ROURTRAY	20838/2025
182	D-WP(C)/47832/2025 WP(C)/33411/2025	DR. AJIT DAS MP	ATUL TRIPATHY	20839/2025
183	D-WP(C)/4028/2025 WP(C)/3566/2025	DANDAHARIPUR GP, BALASORE MP		20840/2025

184	D-WP(C)/47848/2025 WP(C)/ /	DR. ANUPAMA SATAPATHY MP	PRADEEP KUMAR KHUNTIA	20841/2025
185	D-WP(C)/47856/2025 WP(C)/ /	RAMESH CHANDRA DAS MP	DURGESH NARAYAN RATH	20842/2025
186	D-WP(C)/47858/2025 WP(C)/33179/2025	BHAGABAN NAYAK MP	ASHUTOSH MOHAPATRA	20843/2025
187	D-WP(C)/26387/2024 WP(C)/15224/2024	PRADIP KUMAR SANTARA MP	DAYANANDA MOHAPATRA, GYANA RANJAN MAHAPATRA	20844/2025
188	D-WP(C)/32646/2024 WP(C)/21941/2024	DUSMANTA NAYAK MP	SANDHYARANI PANI	20845/2025
189	D-WP(C)/47864/2025 WP(C)/ /	M/S. ODISHA FOREST DEVELOPMENT CORPORATION, BILASIPUR MP	SPRANTON MISHRA	20846/2025
190	D-WP(C)/19/2025 WP(C)/607/2025	SUJATA DAS MP	ARUN KUMAR PATRA	20847/2025
191	D-WP(C)/47870/2025 WP(C)/33260/2025	BHANDAR PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY, SONEPUR MP	CHANDRA KUMAR SHARMA	20848/2025
192	D-WP(C)/47871/2025 WP(C)/33259/2025	BINIKA NAC PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY, SONEPUR MP	CHANDRA KUMAR SHARMA	20849/2025
193	D-WP(C)/16063/2015 WP(C)/16063/2015	BRUNDABAN BARIK MP	M/S. JITENDRA MOHANTY	20850/2025
194	D-WP(C)/47872/2025 WP(C)/33147/2025	BAIRAGI CHANDRA BEHERA MP	AVIJIT PATNAIK	20851/2025
195	D-WP(C)/47873/2025 WP(C)/ /	PADAN BINDHANI MP	FALGUNI RAJGURU MOHAPATRA	20852/2025
196	D-WP(C)/46179/2025 WP(C)/31823/2025	MANSINGH SANTA MP	UMESH CHANDRA MOHANTY	20853/2025
197	D-WP(C)/46388/2025 WP(C)/ /	SAROJINI JENA MP	DEEPAK KUMAR PANDA	20854/2025
198	D-WP(C)/42832/2024 WP(C)/25159/2024	MURALIDHAR SAHOO MP	NRUSINGH CH. ROUT	20855/2025
199	D-WP(C)/42832/2024 WP(C)/25159/2024	MURALIDHAR SAHOO MP	NRUSINGH CH. ROUT	20856/2025
200	D-WP(C)/42832/2024 WP(C)/25159/2024	MURALIDHAR SAHOO MP	NRUSINGH CH. ROUT	20857/2025
201	D-WP(C)/47876/2025 WP(C)/33358/2025	NARENDRA NAYAK MP	GOPINATH MISHRA	20858/2025
202	D-WP(C)/47877/2025 WP(C)/33410/2025	NARAYAN NANDA MP	BIBEKANANDA BHUYAN	20859/2025
203	D-WP(C)/47884/2025 WP(C)/33278/2025	BIDESHI BEHERA MP	SANJIB MOHANTY	20860/2025
204	D-WP(C)/47886/2025 WP(C)/ /	PADMINI SAHOO MP	BIGYAN KUMAR SHARMA	20861/2025
205	D-WP(C)/45389/2025 WP(C)/31572/2025	JYOTIPRAKSH MOHANTA MP	SUSANTA SEKHAR MOHAPATRA	20862/2025
206	D-WP(C)/47888/2025 WP(C)/33282/2025	SUSANT KUMAR PRADHAN MP	SANJIB MOHANTY	20863/2025
207	D-WP(C)/47889/2025 WP(C)/ /	BANITA SAHOO MP	SAMEER KUMAR DAS	20864/2025
208	D-WP(C)/21245/2015 WP(C)/21245/2015	SUDHANSU SEKHAR SINGH MP	M/S. K. K. KAR	20865/2025
209	D-WP(C)/45121/2025 WP(C)/31902/2025	BADHRUTA CHARAN SAHU MP	KALI PRASAD MOHANTY	20866/2025
210	D-WP(C)/47892/2025 WP(C)/33212/2025	SARAT KUMAR UPADHYAY MP	ADYASIDHI MISHRA	20867/2025
211	D-WP(C)/47893/2025 WP(C)/ /	ALOK RANJAN BEHERA MP	SAMEER KUMAR DAS	20868/2025
212	D-WP(C)/47894/2025 WP(C)/33376/2025	ABANI RANJAN JENA MP	SAMEER KUMAR DAS	20869/2025
213	D-WP(C)/18647/2014 WP(C)/18647/2014	HADIBANDHU MAHAKUD MP	M/S. BIMAL PRASANNA TRIPATHY	20870/2025
214	D-WP(C)/47902/2025 WP(C)/33401/2025	CHAMPA TUDU MP	SATYABRATA DASH	20871/2025
215	D-WP(C)/27670/2023	MRITUNJAY KUMAR	GYANA RANJAN SETHI	

	WP(C)/27670/2023	MP		20872/2025
216	D-WP(C)/47906/2025 WP(C)/ /	MANOJA KUMAR BEHERA MP	BHAGABAN BEHERA	20873/2025
217	D-WP(C)/47908/2025 WP(C)/33279/2025	JEETESH RANJAN BEHERA MP	SUVASHISH PATTANAIK	20874/2025
218	D-WP(C)/47914/2025 WP(C)/33350/2025	JEETESH RANJAN BEHERA MP	SUVASHISH PATTANAIK	20875/2025
219	D-WP(C)/47922/2025 WP(C)/33186/2025	M/S. PALTRONICS ALLIED INDUSTRIES PVT. LTD. MP	JEETESH RANJAN MOHANTY	20876/2025
220	D-WP(C)/9150/2021 WP(C)/9150/2021	PABITRA KUMAR SAMAL MP	SUBASH CHANDRA PUSPALAKA	20877/2025
221	D-WP(C)/47931/2025 WP(C)/33422/2025	PRAVAT KUMAR DASH MP	KUNAL KUMAR SWAIN	20878/2025
222	D-WP(C)/47932/2025 WP(C)/ /	SMITA MOHANTY MP	AUROVINDA MOHANTY	20879/2025
223	D-WP(C)/47936/2025 WP(C)/33409/2025	SABITA MISHRA MP	KUNAL KUMAR SWAIN	20880/2025
224	D-WP(C)/47947/2025 WP(C)/33441/2025	SUBRAT KUMAR JENA MP	SRIMAN ARPIT MOHANTY	20881/2025
225	D-WP(C)/47953/2025 WP(C)/33337/2025	RAMA KRUSHNA SAHU MP	PRASANTA KUMAR NANDA	20882/2025
226	D-WP(C)/47957/2025 WP(C)/ /	MAMATA BEHERA MP	SUBASH CHANDRA PUSPALAKA	20883/2025
227	D-WP(C)/47958/2025 WP(C)/ /	RAJESH KUMAR MOHAPATRA MP	SARADA PRASANNA MOHAPATRA	20884/2025
228	D-WP(C)/43952/2025 WP(C)/31951/2025	DUARU NAIK MP	PAMI RATH	20885/2025
229	D-WP(C)/47961/2025 WP(C)/33287/2025	JITENDRA MAHAKUDA MP	SANJIB MOHANTY	20886/2025
230	D-WP(C)/47965/2025 WP(C)/ /	SOUBHAGYA KUMAR NAYAK MP	PRASANTA KUMAR SATAPATHY	20887/2025
231	D-WP(C)/47942/2025 WP(C)/ /	M/S OM PRAKASH SINGH MP	KAJAL SAHOO	20888/2025
232	D-WP(C)/47969/2025 WP(C)/33459/2025	M/S DEBASHREE TRADERS, BALANGIR MP	SUSANTA KUMAR MISHRA	20889/2025
233	D-WP(C)/47972/2025 WP(C)/ /	O. RAJESWARI MP	DURGESH NARAYAN RATH	20890/2025
234	D-WP(C)/33925/2022 WP(C)/33925/2022	SHARADA PRASANNA ROUT MP	KUNAL KUMAR SWAIN	20891/2025
235	D-WP(C)/43407/2025 WP(C)/30248/2025	SAMBHUNATH SINGH MP	MAHESWAR MOHANTY	20892/2025
236	D-WP(C)/47982/2025 WP(C)/ /	BRANCH MANAGER, M/S.INDUSIND BANK MP	BIREN CHANDRA BHANDARI	20893/2025
237	D-WP(C)/47952/2025 WP(C)/ /	M/S OM PRAKASH SINGH MP	KAJAL SAHOO	20894/2025
238	D-WP(C)/47985/2025 WP(C)/ /	BRANCH MANAGER,M/S.INDUSIND BANK MP	BIREN CHANDRA BHANDARI	20895/2025
239	D-WP(C)/39484/2025 WP(C)/27143/2025	M/S V S AGROTECH,CTC MP	SUMIT KUMAR MOHANTY	20896/2025
240	D-WP(C)/47988/2025 WP(C)/ /	ULLASH CHANDRA BEHERA MP	GOPAL KRUSHNA MOHANTY	20897/2025
241	D-WP(C)/47962/2025 WP(C)/ /	M/S DUKHANASANA KALO MP	KAJAL SAHOO	20898/2025
242	D-WP(C)/47990/2025 WP(C)/ /	SATYAJIT PUHAN MP	SK. ZAFARULLA	20899/2025
243	D-WP(C)/47992/2025 WP(C)/33404/2025	ANAND KUMAR SORENG MP	Subhendu Kar	20900/2025
244	D-WP(C)/47995/2025 WP(C)/ /	MD. ISTEKHAR MP	BISWORANJAN SWAIN	20901/2025
245	D-WP(C)/47994/2025 WP(C)/ /	SNEHALATA DAS MP	BHASKAR CHANDRA PANDA	20902/2025
246	D-WP(C)/47997/2025 WP(C)/ /	ASHOK RAY MP	SUBASH CHANDRA SATPATHY	20903/2025

247	D-WP(C)/47971/2025 WP(C)/ /	BHABANI SHANKAR MOHANTA MP	KULDEEP MOHANTY	20904/2025
248	D-WP(C)/48003/2025 WP(C)/ /	SANJUKTA PANIGRAHI MP	SUBHENDU KUMAR NAYAK	20905/2025
249	D-WP(C)/48004/2025 WP(C)/ /	KISHORI JAMDALIA MP	ASMIYA RANJAN MAJHI	20906/2025
250	D-WP(C)/48009/2025 WP(C)/33428/2025	JAYANTA KUMAR JENA MP	SUKANTA KUMAR DALAI	20907/2025
251	D-WP(C)/48010/2025 WP(C)/33490/2025	PADMA CHARAN PADHI MP	SUKANTA KUMAR DALAI	20908/2025